

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Subject to approval, HMT has set tentative group produc-

tion and sales target for the year 1990-91 as follows:

(Rs. in lakhs)

	<i>Production Target</i>	<i>Sales Target</i>
1	2	3
Machine Tools	25900	26297
Watches	26394	26302
Agricultural Machinery	16981	17465
Lamps	2400	2461
Total	71675	72525

(c) and (d). HMT has not closed any of its establishments except for the temporary cessation of work in its Watch unit at Srinagar. Its Machine Tools Division at Bangalore, Kalamassery, Ajmer, the Watch factory at Srinagar, the Dairy Machinery unit at Aurangabad and the Lamp Unit at Hyderabad are likely to incur losses during 1990-91.

Down Stream Projects of Naphtha Cracker Project at Vizag

8707. SHRI M.G. REDDY:
SHRI VENKATA KRISHNA
REDDY KASU:
SHRI M. BAGA REDDY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have issued a letter of intent for setting up a new Naphtha Cracker Project at Vizag;

(b) whether Government have received any proposals for setting up down stream projects using raw materials from the above

Naphtha Cracker Project;

(c) if so, the details thereof; and

(d) the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). Details of such proposals are not divulged until after Government has taken a decision thereon.

[*Translation*]

Chukha Power Project

8708. SHRI YUVRAJ: Will the Minister of ENERGY be pleased to state:

(a) whether the National Hydro-Electric Power Corporation has concluded an agreement with Chukha Hydro-electric Project authorities (Bhutan) and if so, when;

(b) whether the National Hydro-Electric Power Corporation supplies 70 per cent of power from Chukha to Bihar Electricity Board and 30 per cent to West Bengal according to the agreement; and

(c) if so, the reasons for not supplying adequate power to Katihar in Bihar?

THE MINISTER OF ENERGY AND
MINISTER OF CIVIL AVIATION (SHRI ARIF

MOHAMMAD KHAN): (a) The formal Agreement between the National Hydro-electric Power Corporation and the Department of Power of the Royal Government of Bhutan regarding supply of power from Chukha Hydro-electric Project in Bhutan is under finalisation.

(b) The share of Chukna power to the various beneficiaries in India, as per the allocations decided by the Government of India, is as under:—

DVC	15.00%
Bihar	25.75%
Orissa	13.50%
Sikkim	1.65%
West Bengal	29.10%
Unallocated with the Centre	15.00%

(c) Distribution of power within each State or the area of the beneficiary is the responsibility of the concerned State Electricity Board/State Government

[English]

Suburban Trains Upto Gudur

8709. SHRI P. PENCHALAI AH Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to extend the suburban trains upto Gudur, in South Central Railway in Vijayawada Division;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): No, Sir

(b) Does not arise.

(c) Gummidipundi-Gudur section not fit for running EMU trains.

Power Plants in Andaman and Nicobar Islands

8710. SHRI MANORANJAN BHAKTA: Will the Minister of ENERGY be pleased to state:

(a) the names and capacity of the power units located in Andaman and Nicobar Islands;

(b) whether these units are producing power to their capacity; and